

the Ministry of Communications Notifications S.O. Nos. 263(E) and 264(E), dated the 17th June, 1975, extending to and bringing into force in the State of Sikkim certain Rules made under the said Act. [Placed in Library. See No. LT-9847/75].

Notifications of the Ministry of Steel and Mines (Department of Mines)

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI DAL BIR SINGH): Sir, on behalf of Shri Sukhdev Prasad, I beg to lay on the Table under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy each (in English and Hindi) of the following Notifications of the Ministry of Steel and Mines (Department of Mines).

(i) Notification S.O. No. 355(E), dated the 15th July, 1975 publishing the Aluminium (Control) Second Amendment Order, 1975.

(ii) Notification S.O. No. 355(E), dated the 15th July, 1975, publishing the Aluminium (Control) Third Amendment Order, 1975. [Placed in Library. See No. LT-9853/75 for (i) and (ii)].

I. Notifications of the Ministry of Finance (Department of Economic Affairs)

II. Annual Report and Accounts (1973) of the General Insurance Corporation of India

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRANAB MUKHERJEE): Sir, I beg to lay on the Table:

I. (i) A copy (in English and Hindi) of the Ministry of Finance (Department of Economic Affairs) Notification G.S.R. No. 339(E), dated the 21st June, 1975, publishing the Post Office Savings Banks (Second Amendment) Rules, 1975, under sub-section (3) of section 15 of the Government Savings Banks Act, 1873.

(ii) A copy (in English and Hindi) of the Ministry of Finance (Department of Economic Affairs) Notification G.S.R. No. 340(E), dated the 21st June, 1975, publishing the Post Office Savings Certificates (Amendment) Rules, 1975, under sub-section (3) of section 12 of the Government Savings Certificates Act, 1959. [Placed in Library. See No. LT-9832/75 for (i) and (ii)].

II. A copy (in English and Hindi) of the Second Annual Report and Accounts of the General Insurance Corporation of India for the year ended the 31st December, 1973, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon, under sub-section (1) of section 619A of the Companies Act, 1956. [Placed in Library. See No. LT-9811/75].

Cotton Textiles (Control) Amendment Order, 1975

SHRI PRANAB MUKHERJEE: Sir, on behalf of Shri V. P. Singh, I also beg to lay on the Table under sub-section (6) of section 3 of the Essential Commodities Act 1955, a copy (in English and Hindi) of the Ministry of Commerce Notification S.O. No. 2074, dated the 5th July, 1975, publishing the Cotton Textiles (Control) Amendment Order, 1975 [Placed in Library. See No. LT-9892/75].

Notifications of the Ministry of Labour

THE MINISTER OF LABOUR (SHRI K. V. RAGHUNATHA REDDY): Sir, I beg to lay on the Table:

I. A copy (in English and Hindi) of the Ministry of Labour Notification G.S.R. No. 593, dated the 10th May 1975, publishing the Employees' Provident Funds (Second Amendment Scheme, 1975, under sub-section (i) of section 7 of the Employees' Provident Funds and Family Pension Fund Act 1952. [Placed in Library. See No. LT-9854/75].